

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.60/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company	Parmeshwar Das Agarwal & Ors.-Versus-Singhal Enterprises Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Parmeshwar Das Agarwal, Sr Adv
Mr. D. N. Sharma, Adv } for Petitioners
Dy
5/12

Ms. Urmila Chakraborty, Adv
Ms. Mahua Singha, ACS
Mr. Woishik Ganguly, Adv } Resp. 2-4
Ganguly
5/12

ORDER

Ld. Counsel for the petitioners and the respondent nos. 2 to 4 are present.

Ld. Counsel of both the parties submitted that in compliance of Hon'ble High Court's order mediation process is pending before the Hon'ble Mr. Justice Probir Kr. Samanta (Retd.).

In view of the submissions of both the parties the case is adjourned to **07/02/2018**.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)